

**Admission in Central Schools at Delhi**

4882. **SHERI FAQIR ALI ANSARI:**  
Will the Minister of EDUCATION,  
SOCIAL WELFARE AND CULTURE  
be pleased to state:

(a) the number of students in each of the Central schools functioning in Delhi and their locations;

(b) the criteria adopted for admission to these schools;

(c) the number of children of businessmen in each such school;

(d) whether the criteria/principles laid down for admission to these schools is strictly adhered to; and

(e) if not, the reasons and the action proposed to be taken against the officers for the violations?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI):** (a) to (c). A statement is attached.

(d) Yes, Sir. The criteria laid down for admission have been strictly followed.

(e) Does not arise.

**Statement .**

(a)

Names of the Vidyalayas located in the Union Territory of Delhi and their location		Total number of students
1	2	3
1.	Kendriya Vidyalaya, Sadar Bazar Road, Delhi Cantt—110010 . . . . .	2,714
2.	Kendriya Vidyalaya, C.R.P.F. Campus, Jharokalan, New Delhi-110043 . . . . .	449
3.	Kendriya Vidyalaya, Sector-II, R.K. Puram, New Delhi-110022 . . . . .	1,695
4.	Kendriya Vidyalaya, Sector-VIII, R.K. Puram, New Delhi-170022 . . . . .	1,679

1	2	3
5.	Kendriya Vidyalaya, Masjid Moth, (Sector-IV, R.K. Puram, New Delhi-110022 . . . . .	519
6.	Kendriya Vidyalaya, Andrews-ganj, New Delhi-110049 . . . . .	1,940
7.	Kendriya Vidyalaya, Lawrence Road, Wazirpur, Delhi . . . . .	512
8.	Kendriya Vidyalaya, Roberts Square Gole Market, New Delhi-110001 . . . . .	1,396
9.	Kendriya Vidyalaya, I.I.T. Halls Khas, Aurobindo Marg, New Delhi-110029 . . . . .	2,042
10.	Kendriya Vidyalaya, I.N.A. Colony, New Delhi-110023 . . . . .	860
11.	Kendriya Vidyalaya, Janak-puri, New Delhi-110058 . . . . .	1,326
12.	Kendriya Vidyalaya, Tagore Garden, New Delhi-110027 . . . . .	1,859
<b>GRAND TOTAL . . . . .</b>		<b>16, 990</b>

In addition, there is a Vishw Kendriya Vidyalaya with enrolment of about 104 students located in Janak-puri, New Delhi which caters for students belonging to Ladakh and other Himalayan border areas.

(b) The sole criterion for admission is the transferability of the parent subject to the child qualifying in the test. Since the demand for admission is much larger than the seats available in the Vidyalayas the Sangathan has laid down priorities as under:—

I. *Kendriya Vidyalayas in Defence and Civil Sectors in all Kendriya Vidyalayas in Delhi except Kendriya Vidyalaya I.I.T. Delhi.*

1. *Transferable Central Government employees including defence personnel.*

Admission of children of transferable Central Government employees including the Defence/CRPF/BSF personnel is determined by the test of transferability of the parent i.e. the number of times the parent has been transferred during the last seven years, subject to the child qualifying in the admission test.

**2. Transferable Employees of Autonomous Bodies:**

Next priority is given to the children of transferable employees of autonomous bodies|Public Sector Undertakings fully financed by the Central Government depending upon the number of transfers of the employees and the availability of seats.

**II. Kendriya Vidyalayas in Institutions of Higher Learning i.e. Kendriya Vidyalayas, I.I.T., Delhi.**

1. In Vidyalayas opened so far in the Institutions of Higher Learning where land, building and equipment are provided by the Institution concerned, the first priority is given to the children of the employees of the Institution.

2. The second priority is given to the wards of all transferable Central Government employees including Defence/CRPF/BSF personnel depending upon their number of transfers during the preceding 7 years.

3. The third priority goes to children of transferable employees of autonomous bodies and public sector Undertakings, fully financed by the Central Government depending upon their number of transfers during the preceding 7 years, subject to availability of seats.

**III. Admission of children of non-transferable Central Government employees and others.**

Where seats for fresh admission are still available in a class after meeting the demand of higher priority category, admission may be made from amongst the following categories in the order given below:—

(i) Children of non-transferable Central Government employees including Defence/CRPF/BSF personnel.

(ii) Children of floating population, that is, those whose language is different from that in the State where the Kendriya Vidyalaya is located.

**IV. Reservation for Scheduled Castes/ Scheduled Tribes Children**

15 per cent and 7-1/2 per cent of the fresh admissions in a Kendriya Vidyalaya will be from amongst the SC/ST children of transferable Central Government employees respectively. Vacancies reserved for Scheduled Castes are not transferable to Scheduled Tribes candidates or vice versa. Further these percentages will apply to total admissions in a Vidyalaya every year and not to the number of admissions in each class.

(c) Break up of 163 students belonging to Categories other than those of the children of transferable Central Government Employees, Public Sector Undertakings and Autonomous Bodies fully financed by the Central Government etc.

1. Kendriya Vidyalaya, Tagore Garden . . . . .	83
2. Kendriya Vidyalaya, Janakpuri . . . . .	45
3. Kendriya Vidyalaya, INA Colony . . . . .	11
4. Kendriya Vidyalaya, I.I.T.	Nil
5. Kendriya Vidyalaya, Gole Market . . . . .	21
6. Kendriya Vidyalaya, Lawrence Road . . . . .	Nil
7. Kendriya Vidyalaya, Andrewsganj . . . . .	Nil

8. Kendriya Vidyalaya, Masjid Moth	Nil
9. Kendriya Vidyalaya, Sector VIII, R.K. Puram	3
10. Kendriya Vidyalaya, Sector II, R.K. Puram	Nil
11. Kendriya Vidyalaya, Jharoda Kalan	Nil
12. Kendriya Vidyalaya, Delhi Cantt	Nil

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**Wheat Loan to Pakistan**

4583. SHRI M. N. GOVINDAN NAIR:

SHRI JANARDHANA POOJARY:

SHRI P. K. KODIYAN:

SHRI RAJKESHAR SINGH:

DR. BALDEV PRAKASH:

SHRI EDUARDO FALEIRO:

SHRI CHHITUBHAI GAMIT:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the World Bank have approached the Union Government to supply one million tonnes of wheat to Pakistan to meet their shortage;

(b) whether the Pakistan Government have made any request in this regard; and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) The World Bank has not made any request to the Government of India to supply one million tonnes of wheat to Pakistan to meet the shortage of wheat in that country.

(b) There has been no request from Pakistan in this connection. How-

ever, in March, 1978, the Pakistan Embassy made an exploratory enquiry about the possibility of importing wheat from India. This has not been followed up subsequently.

(c) Does not arise.

**ऐतिहासिक इमारतों / खण्डहरों की मरम्मत**

4584. श्री राजेन्द्र कुमार शर्मा: क्या सिमा, सभास कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को इस बात की जानकारी है कि केन्द्र द्वारा सुरक्षित प्राचीन ऐतिहासिक इमारतों/खण्डहर बह रहे हैं;

(ख) क्या सरकार ने इन प्राचीन इमारतों की मरम्मत की है जिससे अधिक विदेशी पर्यटक आकर्षित हो सकें; और

(ग) यदि हाँ, तो दिल्ली में ऐसी प्राचीन इमारतों और किलों की संख्या कितनी है जिनकी मरम्मत की जा रही है और गत वर्ष इनकी मरम्मत पर कितनी धन राशि व्यय हुई और वर्ष 1978-79 में इस कार्य के लिये कितनी धनराशि का प्रावधान है?

सिमा, सभास कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र): (क) हाल की भारी वर्षा के कारण केन्द्र द्वारा सुरक्षित कुछ ऐतिहासिक इमारतों की क्षति पहुँची है और भारतीय पुरातत्व सर्वेक्षण क्षति की पूर्ति के लिए उपयुक्त उपाय कर रहा है।

(ख) जी हाँ, सांस्कृतिक सम्पदा को सुरक्षित रखने की दृष्टि से स्मारकों को संरक्षित किया जाता है, जो विदेशी पर्यटकों को भी आकर्षित करता है।